

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2873
ANSWERED ON:12.12.2006
PROPOSALS FOR TEXTILES SCHEMES
Barad Shri Jashubhai Dhanabhai

Will the Minister of TEXTILES be pleased to state:

- (a) The details of Baba Saheb Ambedkar Hasthashilpa Vikas Yojana alongwith assistance released during each of the last three years, State-wise;
- (b) Whether Government has received any proposal regarding handicraft/ handloom or other scheme relating to textiles from the various State Governments for assistance; and
- (c) If so, the details thereof and the action taken thereon, Scheme-wise and State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a): The Baba Saheb Hastshilp Vikas Yojana (AHVY) was introduced during the year 2001-02 for integrated sustainable development of selected craft clusters through community enterprise. The assistance is provided through different implementing agencies i.e. State Handicraft Development Corporation, NGOs and Apex Societies etc. In this scheme there is no provision for assistance directly to the State Governments. The details of assistance released under AHVY to various implementing agencies during the last three years, State-wise are given in the statement at Annexure-I.

(b)&(c): The schemes of the Government for promotion and development of handicrafts including textiles items does not envisage any assistance to the State Government directly. Therefore, State Governments do not forward proposal regarding handicraft directly to the Government

The scheme for promotion and development of handloom include: Deen Dayal Hathakrgaha Protsahan Yojana, Marketing Promotion Programme, Handloom Export Scheme, Workshed-cum-housing Scheme, Mill Gate Price Scheme, Weavers Welfare Scheme comprising Thrift Fund Scheme & New Insurance Scheme, Mahatma Gandhi Bunkar Bima Yojana, Health Insurance Scheme, Integrated Handloom Training Project, Integrated Handloom Cluster Development Scheme, Technology Up-gradation Fund, Implementation of Handlooms (Reservation of Artices for Production) Act, 1985. Submission of proposals under different schemes by the State Governments is a continuous process. The details of expenditure made under these schemes, state-wise are given in the statement at Annexure-II.